

O.A.No.588 of 1994

**CORAM**

HON'BLE MR.S.KASIPANDIAN, ADMINISTRATIVE MEMBER

(By Advocate Mr.M.K.Damodaran (represented))

1. Union of India, represented by the Secretary, Ministry of Railways, New Delhi.
2. The General Manager South Eastern Railway, Headquarters, Calcutta.
3. The Chief Personnel Officer Southern/Railway, Calcutta. /Eastern
4. The Divisional Personnel Officer South Eastern Railway, Waltair. ....Respondents

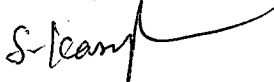
## ORDER

The request for compassionate appointment was rejected as it was made beyond the prescribed five year period. We are told that in appropriate cases the Railway Board has the power to relax this time limit. If applicant makes a representation to the Railway Board in this behalf within one month from today, the Board shall pass appropriate orders thereon within three months of the date of receipt of the representation. We have

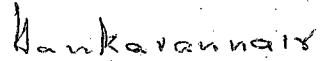
no doubt that the Railway Board will examine the matter in depth and take a proper decision.

2. With the aforesaid directions, application is disposed of. No costs.

Dated 22nd April, 1994.



S. KASIPANDIAN  
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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